

12-10 hrs.

PAPERS LAID ON THE TABLE

REVIEW ON AND ANNUAL REPORT OF DELHI URBAN ART COMMISSION ACT, FOR 1980-81, ADMINISTRATIVE REPORT ETC. OF DELHI DEVELOPMENT AUTHORITY FOR 1980-81, AND STATEMENTS RE ACTION TAKEN BY GOVERNMENT ON VARIOUS ASSURANCES, ETC.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) : I beg to lay on the table:

(1) (i) A copy of the Annual Accounts (Hindi & English versions) of the Delhi Urban Art Commission, New Delhi, for the year 1980-81 together with Audit Report thereon, under Sub-section (4) of Section 20 of the Delhi Urban Art Commission Act, 1973.

(ii) A copy of the Review (Hindi & English versions) by the Government on the accounts of the Delhi Urban Art Commission, New Delhi, for the year 1980-81.

[Placed in Library. See No. LT-3399/82].

(2) (i) A copy of the Annual Administration Report (Hindi & English versions) of the Delhi Development Authority, Delhi, for the year 1980-81 under Section 26 of the Delhi Development Act, 1957.

(ii) A statement (Hindi & English versions) regarding Review by the Government on the working of the Delhi Development Authority, Delhi, for the year 1980-81.

(3) A statement (Hindi & English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-3400/82].

(4) The following statements (Hindi & English versions) showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha:—

- (i) Statement No. XV—Sixteenth Session, 1976
(Fifth Lok Sabha)
- (ii) Statement No. XVIII—Third Session, 1977
(Sixth Lok Sabha)
- (iii) Statement No. XVIII—Sixth Session, 1978
(Sixth Lok Sabha)
- (iv) Statement No. XVI—Third Session, 1980
(Seventh Lok Sabha)
- (v) Statement No. IX—Fourth Session, 1980
(Seventh Lok Sabha)
- (vi) Statement No. IX—Fifth Session, 1981
(Seventh Lok Sabha)
- (vii) Statement No. III—Sixth Session, 1981
(Seventh Lok Sabha)
- (viii) Statement No. I—Seventh Session, 1981
(Seventh Lok Sabha)

[Placed in Library. See No. LT-3401/82].

ANNUAL REPORT AND ACCOUNTS OF NATIONAL FEDERATION OF URBAN CO-OPERATIVE BANKS AND CREDIT SOCIETIES FOR 1979-80, ETC.

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R.V. SWAMINATHAN): I beg to lay on the Table:

(1) A copy of the Annual Report (Hindi & English versions) of the

National Federation of Urban Co-operative Banks and Credit Societies, New Delhi, for the year 1979-80.

(2) A copy of the Annual Accounts (Hindi & English versions) of the National Federation of Urban Co-operative Banks and Credit Societies, New Delhi, for the year 1979-80 together with Audit Report thereon.

(3) A copy of the Review (Hindi & English versions) by the Government on the working of the National Federation of Urban Co-operative Banks and Credit Societies, New Delhi, for the year 1979-80.

(4) A statement (Hindi & English versions) showing reasons for delay in laying the papers mentioned at (1) & (2) above.

[Placed in Library. See No. LT-3402/82].

(5) A copy each of the following papers (Hindi & English versions) under Section 619-A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Haryana Agro-Industries Corporation Ltd., Chandigarh, for the year 1978-79 ;

(ii) Annual Report of the Haryana Agro-Industries Corporation Ltd., Chandigarh, for the year 1978-79 along with the Audited Accounts and the comments of the Comptroller & Auditor General thereon.

[Placed in Library. See No. LT-3403/82].

(b) (i) Review by the Government on the working of the West Bengal Agro-Industries Corporation Ltd., Calcutta, for the year 1978-79.

(ii) Annual Report of the West Bengal Agro-Industries Corporation Ltd., Calcutta, for the

year 1978-79 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(6) Two statements (Hindi & English versions) showing reasons for delay in laying the papers mentioned at (a) and (b) of item (5) above.

[Placed in Library. See No. LT-3404/82].

(7) A copy of the Annual Report (Hindi & English versions) of the National Cooperative Development Corporation, New Delhi, for the year 1980-81, under Sub-section (3) of Section 14 of the National Cooperative Development Corporation Act, 1962.

(8) A copy of the Annual Accounts (Hindi & English versions) of the National Cooperative Development Corporation, New Delhi, for the year 1980-81 together with Audit Certificate thereon, under Sub-section (4) of Section 17 of the National Cooperative Development Corporation Act, 1962.

(9) A copy of the Review (Hindi & English versions) by the Government on the working of the National Cooperative Development Corporation, New Delhi, for the year 1980-81.

[Placed in Library. See No. LT-3405/82].

MR. SPEAKER: Sit down. Why do you not sit down ?

What is the point ?

SHRI NIREN GHOSH (Dum-Dum): Family Planning (*Interruptions*) Two persons have died. (*Interruptions*)

MR. SPEAKER: You can take it up in Orissa Assembly.

(*Interruptions*)